- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Gorakhpur, for the year 1993-94, alongwith Audited Accounts.
 - (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Centre for Electronics Dusign and Technology, Gorakhpur, for the year 1993-94. [Placed in Library. See No. LT-6612/94]

Conduct of Election (Amendment) Rule, 1994

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): I beg to lay on the Table a copy of the Conduct of Elections (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. S.O. 758(E) in Gazette of India, dated the 21st October, 1994 under sub-section (3) of section 169 of the Representation of the people Act, 1951 together with a corrigendum thereto published in Notification S.O. 833(E) dated the 22nd November, 1994. [Placed in Library. See No. LT-6613/94]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) On behalf of Smt. Krishna Sahi. I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956:—
 - (a) (i) Statement regarding Review by the Government of the working of the Bharat Leather Corporation Limited, Agra for the year 1993-94.
 - (ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6614/94]
 - (b) (i) Statement regarding Review by the Government of the working of the National Instruments Limited, Calcutta for the year 1993-94.
 - (ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6615/94]
 - (c) (i) Statement regarding Review by the Government of the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1993-94.
 - (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in

(d) (i) Statement regarding Review by the Government of the working of the Nepa Limited, Nepanagar for the year 1993-94.

on the Table

- (ii) Annual Report of the Nepa Limited, Nepanagar, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6617/94]
- (e) (i) Statement regarding Review by the Government of the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1993-94.
 - (ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6618/94]
- (2) (i) A copy of the Annual Report (Hindi and English versions of the Indian Rubber Manufacturers Research Association, Thane, for the year 1993-94 alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1993-94. [Placed in Library. See No. LT-6619/94]
- (3) A copy each of the following papers (Hindi and English versions):—
 - (i) Memorandum of Understanding between the Bharat Bhari Udyog Nigam Limited and the Ministry of Industry (Department of Heavy Industry) for the year 1994-95. [Placed in Library. See No. LT-6620/94]
 - (ii) Memorandum of Understanding between the Hindustan Machine Tools Limited and the Department of Heavy Industry (Ministry of Industry) for the year 1994-95. [Placed in Library. See No. LT-6621/94]
 - (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1993-94 alongwith Audited Accounts.
 - (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Design, Ahmedabad, for the year 1993-94. [Placed in Library. See No. LT-6622/94]
 - (5) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palghat, for the year 1993-94 alongwith Audited Accounts.
 - (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Fluid Control Research Institute, Palghat, for the year 1993-94. [Placed in Library. See No. LT-6623/94]